## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 40/2007 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY: Smt. Geeta Khanna V/s. M/s Anil Rubber Miles Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

## **ORDER**

A request for adjournment is being made by Ld. Counsel for the petitioner as the main counsel stated to be unwell.

2. To come up on 26.10.2016.

(Ina Malhotra) Member Judicial